

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/155(KB)2022
IA(COMPANIES.ACT)/77(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	BIKANER ENGINEERING CO LTD VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearances via video conference/physically

Ms. Niharika Singh, Adv.] For the Applicant
Ms. Rupal Singh, Adv.]
Mr. Ashok Kr. Singh, Adv.]

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **13.08.2024**.

**Satyajit Roy
(Court Officer)**